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Title : Introduction and passing of the Appropriation Bill, 2011.

MADAM SPEAKER: Item No. 27 – Hon. Minister of Finance.

SHRI PRANAB MUKHERJEE: Madam, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2010-11. "

The motion was adopted.

SHRI PRANAB MUKHERJEE: Madam, I introduce** the Bill.

MADAM SPEAKER: Item no. 28 – Hon. Minister of Finance.

SHRI PRANAB MUKHERJEE: Madam, I beg to move**:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the consolidated Fund of India for the services of the financial year 2010-2011, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the consolidated Fund of India for the services of the financial year 2010-2011, be taken into consideration."

The motion was adopted.

MADAM SPEAKER: The House will not take up clause-by-clause consideration of the Bill.

The question is:

That clauses 2 and 3 stand part of the Bill.

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MADAM SPEAKER: Hon. Members, as a special case, all matters of 'Zero Hour' shall be taken up after the lunch break.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2.30 pm.

13.26 hrs

The Lok Sabha then adjourned for Lunch till thirty minutes

past Fourteen of the Clock.

14.33 hrs

The Lok Sabha reassembled after lunch at Thirty three minuts past

Fourteenth of the clock

(Mr. Deputy Speaker in the chair)

MR. DEPUTY-SPEAKER: Matters of Urgent public importance.